

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that :

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The matters notified on the board dated **22.02.2019** relating to appointment of Arbitrator in applications under section 11 of the Arbitration and Conciliation Act, 1996, will be taken up on next **Friday i.e. on 01.03.2019 at 2.30 p.m.**

By Order,

High Court of Bombay at Goa,
Panaji, Goa

Sd/-

Date : 21.02.2019

(Kiran A. Bagi)
Registrar Judicial